

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

53/14(1)/(ND)/18

IN THE MATTER OF:

M/Johnson Leather World Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 14(1)

Order delivered on 03.05.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Arvind Kushwaha, Advocate

For the Respondent

:

ORDER

On the request of learned AR for the petitioner the matter is adjourned. Post the matter on 14.05.2018.

-sd-

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
03.05.2018

-Sdr-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)